

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/364(CHE)/2023
PETITION NUMBER : CP/IB/1053/2018
NAME OF THE PETITIONER(S) : Liquidator of M/s Krishna Industrial Corporation Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 35 of IBC, 2016 R/w Reg 15 of IBBI Reg 2016

ORDER

The Liquidator is represented by the Ld. Counsel Ms. Elamathi through video conferencing mode.

This Application has been filed for 10th progress report by the Ld. Liquidator. The same is taken on record with all just exceptions.

Accordingly, IA/364(CHE)/2023 is **disposed off**.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

MS


[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT